

ANNEXURE 7

| In the Matter of M/s Vertebrand Consulting And Solutions Private Limited | | | | | | | | | | | | | | | | |
|--|---------------------|-------------|--------------------|---------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|--------------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| List of Operational creditors (Government Dues) as on 09.04.2025 | | | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | | Details of claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Departme nt | Govern ment | Identificat ion No | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related Party ? | % voting share in CoC, if applicable | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| TOTAL | | | | | - | - | | | | | | | | - | | |
| Note: RP has not received any claim under this class. | | | | | | | | | | | | | | | | |